

received from the Secretary-General of Rajya Sabha :—

Lok Sabha in regard to the said Bill”.

(i) “In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 22nd August, 1985, agreed without any amendment to the Essential Services Maintenance (Amendment) Bill, 1985 which was passed by the Lok Sabha at its sitting held on the 19th August, 1985.”

 APPROPRIATION (NO. 5) BILL,
 1985

SECRETARY GENERAL : Sir, I lay on the Table the Appropriation (No. 5) Bill, 1985, passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 16th August, 1985.

(ii) “In accordance with the provisions of sub-rule (6) of rule 130 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Coffee (Amendment) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 19th August, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the

 12.07 hrs.

LEAVE OF ABSENCE FROM THE
 SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their First Report presented to the House on 16th August, 1985, have recommended that leave of absence be granted to the following Members for the period mentioned against each :

1. Shri Jamilur Rahman	15th January to 30th January, 1985— Member expired— <i>absence condoned.</i>
2. Shri B.N. Reddy	15th January to 30th January, 1985.
3. Shri Saleem I Shervani	13th March to 31st March, 1985.
4. Chowdhry Girdhari Lal	13th March to 2nd April, 1985 and 8th April, to 15th May, 1985—Member expired— <i>absence condoned.</i>
5. Shri Motilal Singh	8th April to 30th April, 1985.
6. Shri H.N. Nanje Gowda	10th April to 5th May, 1985.
7. Shri Chandra Pratap Narain Singh	13th March to 2nd April, 1985 and 8th April, to 7th May, 1985.
8. Shri Bharat Kumar Odedra	23rd July to 14th August, 1985.
9. Smt. Madhuri Singh	26th July to 23rd August, 1985.
10. Shri Chandra Mohan Singh Negi	23rd July to 23rd August, 1985.

Is it the pleasure of the House that leave as recommended by Committee may be granted ?

HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes of first to fifth sittings

SHRI M. THAMBI DURAI (Dharmapuri) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the first to fifth sittings of the Committee on Members' Bill and Resolutions held during the current session.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes of Sitting

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 14th August, 1985.

ESTIMATES COMMITTEE

Seventh Report

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I beg to present the Seventh Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the

recommendations contained in the Seventy-third Report of the Committee (Seventh Lok Sabha) on the Ministry of Information and Broadcasting—Broadcasting.

12.09 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Minutes and First, Second, Third, Fourth and Fifth Reports

SHRI K. RAMAMURTHY (Krishnagiri) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :—

- (i) First Report on Action Taken by Government on the recommendations contained in Ninety-second Report of the Committee (Seventh Lok Sabha) on National Thermal Power Corporation Ltd.
- (ii) Second Report on Action Taken by Government on the recommendations contained in Ninety-first Report of the Committee (Seventh Lok Sabha) on Bharat Petroleum Corporation Ltd.
- (iii) Third Report on Action Taken by Government on the recommendations contained in Eighty-seventh Report of the Committee (Seventh Lok Sabha) on Central Coal Washeries Organisation.
- (iv) Fourth Report on Mineral Exploration Corporation Ltd. and Minutes of the sittings of the Committee relating thereto.
- (v) Fifth Report on Action Taken by Government on the recommendations contained in Ninety-sixth Report of the Committee (Seventh Lok Sabha) on Rehabilitation Industries Corporation Ltd.